

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/s. IND TOB INTERNATIONAL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s.IND TOB INTERNATIONAL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/10/2009
3.	Authority under which corporate debtor is incorporated / registered	RoC-Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U16000AP2009PTC065504
5.	Address of the registered office and principal office (if any) of corporate debtor	Door No. 6-5-15, 5th Line 4th Cross Road Arundelpet Guntur AP 522002 IN
6.	Insolvency commencement date in respect of corporate debtor	23-12-2021 (Date of order of Hon'ble NCLT for commencement of CIRP)
7.	Estimated date of closure of Insolvency Resolution Process	21-06-2022 (from 23-12-2021)
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Kasi Srinivas IBBI/IPA-003/IPA-ICAI-N-00237/2019 -2020/12840
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	1-2-37/4B, Flat No 4B, Jains Bhavani Residency, St No 3, Kakatiya Nagar, Habsiguda, Hyderabad-500007. E-Mail: Srinivaskashyap111080@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: cirp.indtob@gmail.com
11.	Last date for submission of claims	06-01-2022 (14 days from the date of receipt of order by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal Amaravati has ordered the commencement of Corporate Insolvency Resolution Process of **M/s. IND TOB INTERNATIONAL PRIVATE LIMITED** on **23-12-2021**.

The creditors of **M/s. IND TOB INTERNATIONAL PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **06-01-2022** to the Interim Resolution Professional at the address mentioned against entry No: 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Kasi Srinivas
Interim Resolution Professional
IBBI/IPA-003/IPA-ICAI-N-00237/2019 -2020/12840



Date: 24-12-2021, Place: Hyderabad.

FOR THE ATTENTION OF THE CREDITORS OF M/s. IND TOB INTERNATIONAL PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	NAME OF THE PARTY
2.	ADDRESS
3.	DATE OF BIRTH
4.	DATE OF DEATH
5.	DATE OF MARRIAGE
6.	DATE OF DIVORCE
7.	DATE OF SEPARATION
8.	DATE OF RECONCILIATION
9.	DATE OF RE-ENTRY
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99.	DATE OF RE-ENTRY
100.	DATE OF DEPORTATION

12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as served till date)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Date 24-12-2021, Kasi Srinivas
Place: Hyderabad Interim Resolution Professional

IBBVIPA-003/IPA-ICAI-N-00237/2019 -2020/12840

(ఇన్సూరిస్మిన్ లాండ్ బ్యాంకర్స్ బోర్డ్ ఆఫ్ ఇండియా (ఇన్సూరిస్మిన్ రిజియూషన్ ప్రొగ్రాం ఫర్ బాల్యూరేడ్ పర్సన్స్) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 6 క్రింద)

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తేదీ : 24-12-2021 నం/- వాటి ప్రసాదన్

ప్రదేశం : హైదరాబాద్

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